

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/558/2014

HYDERABAD, this the 21st day of January, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. Umesh Chandra Jena,
S/o. Shri Sanyasi Charan Jena,
O/o. addl. Commissioner of Income Tax,
Range-2, I.T. Tower, A.C. Guards,
Hyderabad.
2. Rajesh Kumar, S/o. Late Rajmani Passi,
O/o ITAT, A-Bench, 5th floor,
CGO Tower, Kawadiguda,
Secunderabad.
3. G. Rama Krishna,
S/o. Sri chandraiah,
O/o. Addl. Commissioner of Income Tax,
Natraj Theatre Lane, Besides BSNL Office,
Karimnagar Range,
Karimnagar ò 505 001.
4. B.G. Panchakshari, S/o. Late Darmaiah,
O/o. Addl. Commissioner of Income Tax,
Range-6, I.T. Tower, A.C. Guards, Hyderabad.
5. Sunil Kumar Ram, S/o. Sri Dilchand Ram,
O/o. Director of Income Tax (Exemptions),
3rd floor, Aayakar Bhavan, Basheerbagh,
Hyderabad.
6. Malaya Kumar Pujari, S/o. Nakul Pujari,
O/o the Chief Commissioner of Income Tax
(Visakhapatnam), 3rd floor, Aayakar Bhavan,
Dabagardens, Visakhapatnam ò 530 020.

... Applicants

(By advocate: Mr. Siva)

Vs

1. The Union of India rep. by
The Secretary to the Government,
Ministry of Finance,
Dept. of Revenue,
North Block, New Delhi.
2. The Central Board of Direct Taxes (CBDT)
Rep. by the Chairman,
North Block, New Delhi.
3. The Chief Commissioner of Income Tax (CCA),
A.P. Charge, Income Tax Towers,
10th floor, A.C. Guards, Masab Tank,
Hyderabad.

... Respondents

(By advocate: Mrs. K. Rajitha, Sr. CGSC)

ORDER (ORAL)

Hon'ble Mr. Ashish Kalia, Judl. Member



Learned counsel for the applicants submits that the applicants have already been granted the relief sought for in this O.A. Hence, the O.A. is dismissed as infructuous. No order as to costs.

***(B.V. SUDHAKAR)
ADMN. MEMBER***

***(ASHISH KALIA)
JUDL. MEMBER***

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